

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-307
IB - 2729/ND/2019

IN THE MATTER OF:

Saumil Gupta
Vs
M/s Mass Con (India) Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 19.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv. Nikshubha Sethi
For the Respondent : Adv. Dinkar Singh

ORDER

Mr. Dinkar Singh, Ld. Counsel for the respondent has put in appearance and undertakes to file the Memo of appearance alongwith the reply and directed to serve the advance copy of the reply upon the Ld. Counsel for the petitioner. List on 16.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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